GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 4826 ANSWERED ON 21ST AUGUST, 2025

FLYOVER ON NH 21

4826. SMT. SANJNA JATAV:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is aware that people have illegally created a passage by cutting through the divider to cross the road on the National Highway (NH)-21 located at Bharatpur division headquarters due to non availability of a flyover bridge at Saras crossing and if so, the details thereof;
- (b) whether the Government is also aware that frequent accidents occur while crossing the road through this cut, resulting in significant loss of life and property, if so, the details thereof; and
- (c) whether the Government has any plan to construct a flyover bridge at this location, if so, the details thereof and if not the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) The existing median opening at Saras chauraha on Agra-Bharatpur section of NH-21 is provided as per the approved drawings and Concession Agreement provisions. However, local residents create unauthorised median openings near the existing median opening at Saras chauraha, which is rectified from time to time by the National Highway Authority of India.

This location has been identified as a blackspot and appropriate short-term safety measures, such as installation of accident-prone area signboards, speed

limit signboards, pedestrian signboards, transverse bar-marking, cateyes, high-mast light etc. have been provided in addition to the reduction of median opening size from 30m to 10m.

Further, to provide the long-term measures, the work of preparation of the Detailed Project Report (DPR) has been taken up to explore the feasibility for appropriate solution. The long term measures will be taken up based on the outcome of DPR.
